

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 32 of 2017

IN THE MATTER OF:

VE Commercial Vehicles Ltd.

...Appellant

Vs

Competition Commission of India & Anr.

....Respondent

Present:

**For Appellants: Shri Aaditya Vijaykumar and Shri Sanskar
Agarwal, Advocates.**

For Respondent: None.

ORDER

03.01.2018: Shri Aaditya Vijaykumar appearing on behalf of the appellant sought permission to withdraw the appeal. The permission is granted but without any liberty to file another appeal in same very matter before this Appellate Tribunal.

The appeal stands disposed of as withdrawn.

(Justice S. J. Mukhopadhaya)
Chairperson

am/gc